

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 156 OF 2019

Dated: 2nd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Lanco Tanjore Power Company Ltd.

... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) :

ORDER

Admit.

Issue notice to the Respondents returnable on 01.08.2019. Dasti, in addition, is also permitted.

List the matter on **01.08.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson